25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL,
ORIGINAL APPLICATION NO. 38/2026

IN THE MATTER OF:

PRABHAT PANDEY **APPLICANT(S)**

VERSUS

STATE OF MP & ORS **RESPONDENT(S)**

INDEX

SR.	PARTICULARS	ANNEXURE	PAGE
1.	Joint Committee Report in OA no. 38/2026 of Prabhat Pandey V/s State of Madhya Pradesh & Ors.		2-7
2.	Affidavit		8
3.	Photographs taken during inspection in OA 38/2026.	**Annexure-1**	9
4.	Google Earth Map of location in OA 38/2026.	**Annexure-2**	10
5.	Copy of Punchnama by Joint Committee.	**Annexure-3**	11
6.	Copy of letter to BMC dt 10.03.2026.	**Annexure-4**	121
7.	Copy of letter received from BMC dt 25.03.2026.	**Annexure-5**	13-20
8.	Copy of letter to BMC dt 26.03.2026.	**Annexure-6**	21
9.	Copy of letter to BHEL dt 02.04.2026.	**Annexure-7**	22
10.	Vakalatnama		23
11.	Proof of Service		

Date: 08.04.2026

Place: Bhopal

Submitted by MPPCB: -

through Counsel

Adv. Parul Bhadoria

Ph. No.: (+91)-8085977111;

Email: parul.bhadoria04@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL,
ORIGINAL APPLICATION NO. 38/2026

IN THE MATTER OF:

PRABHAT PANDEY **APPLICANT(S)**

VERSUS

STATE OF MP & ORS **RESPONDENT(S)**

JOINT COMMITTEE REPORT IN ORIGINAL APPLICATION NO. 38/2026 OF PRABHAT PANDEY V/S STATE OF MADHYA PRADESH & ORS.

1. That, the Hon'ble NGT (CZ) vide order dated 09.02.2026 passed in OA 38/2026 Prabhat Pandey V/s State of MP issued following directions: -

"*7. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:*

(i) One representative from the Collector, Bhopal (M.P.)

(ii) One representative from the Central Pollution Control Board, Bhopal (M.P.)

(iii) One representative from the Member Secretary, State Pollution Control Board, (M.P.)

8. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."

2. That, in compliance to the order of Hon'ble NGT dated 09.02.2026, a joint committee consisting of the following officials of the concerned department was constituted: -

S. No	Name of Department	Name of Committee Member
1.	One Representative from the Collector, Bhopal (M.P.)	Shri Bhuvan Gupta, SDM(Govindpura), Bhopal.
2.	One Representative from the Central Pollution Control Board (M.P.)	Shri Milind Kumar Nimje, Scientist C, RD, CPCB, Bhopal.
3.	One Representative from the Member Secretary, State Pollution Control Board, (M.P.)	Dr. Praveen Kothari, Scientist, RO, MPPCB, Bhopal.

3. That, the Committee examined the petition and the order of Hon'ble NGT, and discussed the issues raised therein for the purpose of proceeding with the inspection. The points raised by the applicant in the application are as follows:

3.1. It is alleged that illegal open burning of municipal solid waste at the BHEL Dussehra Ground, Bhopal after the conclusion of the Bhopal Utsav Mela, heaps of garbage were openly set on fire at the said public ground, allegedly by sanitation staff of the Bhopal Municipal Corporation, as reported in a newspaper article published in the Free Press Journal dated 12.01.2026

3.2. The newspaper reports further records that the Air Quality Index (AQI) in Bhopal touched an alarming level of 315, categorized as hazardous and gravely injurious to public health.

3.3. The incident has occurred in a densely populated urban area and involves direct participation and negligence of a statutory municipal authority, thereby raising serious concerns regarding violation of the Solid Waste Management Rules, 2016, the Environment (Protection) Act, 1986, and the Air (Prevention and Control of Pollution) Act, 1981, apart from breach of the public trust doctrine and established environmental principles.

4. FIELD OBSERVATIONS:

That, the Joint Committee carried out a site inspection of BHEL Dussehra Ground on 13.03.2026. During the inspection, Shri Dharamjeet, Sanitation Inspector, Bhopal Municipal Corporation (BMC), was also present along with the Joint Committee. The petitioner, Mr. Prabhat Pandey, was contacted on his mobile number, but he informed that he is not available at the time of inspection. The Photographs taken during inspection are enclosed as **Annexure-1.** The geographical locations are measured using mobile based application and duly marked on Google Earth Map. The marked imagery is enclosed as **Annexure-2**. Copy of the Punchnama prepared during the inspection is enclosed as **Annexure-3**. The visual observations recorded during inspection are as under: -

4.1. Bhojpal Utsav Mela is held at BHEL Dussehra Ground, located on Kalibadi Road, Tehsil Huzur, District Bhopal, Madhya Pradesh. The geographical location of the site is latitude 23°13'57.88"N and longitude 77°27'8.84"E.

4.2. Kalibadi Road runs along the southern side of the site. Career College and Carmel Convent School are located on the south side of the above-mentioned location.

4.3. The photograph published in the newspaper article submitted with the petition was identified by the Joint Committee near the railway line on the northern side of the site.

4.4. The ground is surrounded by light plantation and is used for events.

4.5. No heaps of solid waste or signs of open burning were observed by the Joint Committee at the time of inspection.

5. ACTION TAKEN:

5.1. That, the information was sought from the Bhopal Municipal Corporation vide Regional Office, MPPCB letter no. 1440 dated 10.03.2026 regarding the issues raised in the application. The copy of the letter is enclosed as **Annexure – 4**.

5.2. That, the information is provided by the Bhopal Municipal Corporation vide their letter no. 110 dated 25.03.2026 and the copy of the letter is enclosed as **Annexure-5**. The key points of the letter are as follows: -

S.No.	Points / Inquiry	Action Taken / Response
1.	Details of actions taken by the Municipal Corporation regarding incidents of open waste burning at the "Bhojpal Utsav Mela" (BHEL Dussehra Ground) and proposed measures to prevent recurrence.	The "Bhojpal Utsav Mela" took place from 14.11.2025 to 04.01.2026. During the fair, waste was collected daily using 1 RC vehicle, 3 small magic vehicles, and 10 workers. No burning incidents occurred during the event. However, on 28.01.2026 (post-event), a worker set fire to waste near the railway tracks and a spot fine of Rs. 100/- was imposed on 29.01.2026 by Ward Supervisor. Regular inspections are carried out, and fines are imposed if such incidents occur. A copy of the fine receipt is enclosed.
2.	Duration of the "Bhopal Utsav Mela" and details of permissions granted by the Municipal Corporation.	The event was held at BHEL Dussehra Ground. Permission was granted by BHEL. No separate permission was issued by the Municipal Corporation.
3.	Arrangements made by the Municipal Corporation for waste collection, segregation, transportation, and disposal at the site.	Waste was collected and transported daily from the site to the Bhopal Municipal Waste Transfer Station using 1 RC vehicle (1 trip) and 2 small magic vehicles (2 trips). Photographs are enclosed.

5.3. That, taking note of the aforementioned information, MP PCB, vide letter no. 1641 dated 26.03.2026, issued a letter to Bhopal Municipal Corporation, regarding improper handling of solid waste and instructed the corporation to ensure strict implementation of the Solid Waste Management Rules, 2016 (as amended Solid Waste Management Rules, 2026), including segregation of waste at source, proper collection, transportation, and scientific disposal. It was also directed to adhere to environmental norms, and take preventive measures so that such issues do not occur in future events, along with necessary compliance reporting and spot fine-related actions. Copy of the letter is enclosed as **Annexure-6**.

5.4. That, as informed by BMC, permission for the Bhojpal Utsav Mela held at BHEL Dussehra Ground was granted by Bharat Heavy Electricals Limited (BHEL). MPPCB, vide letter no. 1680 dated 02.04.2026, issued a letter to BHEL regarding that, prior to granting permissions to the events held at BHEL Dussehra Ground, BHEL should ensure that the event organizer complies with the Solid Waste Management Rules, 2016 (as amended Solid Waste Management Rules, 2026), so as to prevent recurrence of incidents of open burning in future. Copy of the letter is enclosed as **Annexure-7**.

6. RECOMMENDATIONS OF THE JOINT COMMITTEE:

6.1. No evidence of open waste burning or waste heaps was observed during the site inspection. As per Bhopal Municipal Corporation, no incidents occurred during the event; however, one post-event burning incident was reported, for which a spot fine was imposed. This highlights the need for post-event monitoring and supervision.

6.2. Bhopal Municipal Corporation should ensure strict compliance with the Solid Waste Management Rules, 2016 (as amended Solid Waste Management Rules, 2026), including proper segregation, collection, transportation, and

scientific disposal of waste, along with regular inspections and preventive measures to avoid recurrence.

6.3. Bhopal Municipal Corporation should strengthen monitoring and supervision during and after events to prevent open waste burning. Awareness programs for workers and event organizers should be conducted, along with strict enforcement measures, including spot fines, penalties, and periodic inspections to ensure compliance.

6.4. BHEL should ensure that prior to granting permissions to the events held at BHEL Dussehra Ground, the event organizer complies with the Solid Waste Management Rules, 2016 (as amended Solid Waste Management Rules, 2026), so as to prevent recurrence of incidents of open burning in future.

7. That, the Hon'ble Tribunal may kindly be pleased to take the present joint committee report on record.

Bhuvan Gupta	**Milind Kumar Nimje**	**Dr. Praveen Kothari**
SDM	Scientist C	Scientist,
(Govindpura), Bhopal	RD, CPCB, Bhopal	RO, MPPCB, Bhopal

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONEL BENCH, BHOPAL
ORIGINAL APPLICATION 38/2026

IN THE MATTER OF:

Prabhat Pandey **....Applicant**

Versus

State of Madhya Pradesh &Ors.. **.....Respondent**

AFFIDAVIT

I, Shriniwas Dwivedi , S/o Late Shri. Aniruddh Prasad Dwivedi, Regional Officer, MPPCB Regional Office Bhopal, and Officer-in-Charge, Age: 61 Years, office at E-5 Arera Colony, Paryawaran Parisar, Regional Office, Madhya Pradesh Pollution Control Board, Bhopal do hereby solemnly affirm on oath as under:

1. That I am Officer in Charge for Madhya Pradesh Pollution Control Board in the present matter, and am fully conversant with the facts of the case and hence competent to swear on this affidavit.
2. That I am filing a reply in the aforementioned matter before the Hon'ble Tribunal, the contents of the Reply are true and correct and no material fact is concealed or suppressed.
3. I swear that this declaration is true, that it conceals nothing, and that no part of it is false.

S.N. Dwivedi
Regional Officer
M.P. Pollution Control Board
Bhopal
DEPONENT

VERIFICATION

I Shriniwas Dwivedi, deponent above named do hereby verify that the contents of para 1to 3 are true to my personal knowledge and belief, Signed and verified on 08.04.2026 at Bhopal (MP)

SIGNATURE ATTESTED
SWORN BEFORE ME
RAJIN[illegible]ANG
NOTARY ADVOCATE
144,Malviya Nagar Bhopal M.P.India
Serial.....
194

IDENTITY BY ME
Name [illegible]
Address [illegible]
Signature

8 APR 2026

S.N. Dwivedi
Regional Officer
M.P. Pollution Control Board
Bhopal
DEPONENT

INSPECTION PHOTOGRAPHS OF BHEL DUSSHERA GROUND IN OA 38/2026 DATED 13.03.2026

Joint Committee at BHEL Dusshera Ground

Joint Committee at the spot in BHEL Dusshera Ground mentioned in newspaper article

Near Railway track (BHEL Dusshera Ground)

Annexure-2

Google Earth Imagery of BHEL Dusshera Ground in OA 38/2026 (CZ)

Annexure-3

स्थल पंचनामा 35

स्थान: दशहरा मैदान (BHEL)
दिनांक- 13.03.2026

स्थल पंचनामा लिख दिया हस्ताक्षरकर्ता पंचनामा यह तैयार करते हैं कि आज दिनांक 13.03.2026 को माननीय एन.जी.टी. प्रकरण क्र. 38/2026 (सी जेड) प्रशांत पांडे विरुद्ध मध्य शासन व अन्य में पारित आदेश के परिपालन में स्थल निरीक्षण किया गया। स्थल निरीक्षण दौरान गठित संयुक्त समिति से श्री शुभम गुप्ता, एस.डी.एम., गोविंदपुरा, श्री मिलिंद निजामे, वैज्ञानिक, सी.पी.सी.बी., डॉ. प्रवीण कोठारी, वैज्ञानिक, मध्य प्रदूषण नियंत्रण बोर्ड, उपस्थित हैं। साथ ही नगर निगम से श्री धरमगीत, [illegible] उपस्थित हैं। निरीक्षण दौरान दशहरा मैदान में नवीन होल्ड अपशिष्ट के भंडारण एवं जलाने के चिह्न नहीं पाए गए। पीटीशनर श्री प्रशांत पांडे के दृष्टिगत पर स्थल पर उपस्थित होने हेतु अवगत कराया गया परन्तु शहर के बाहर होने से पीटीशनर स्थल पर उपस्थित नहीं हो सकें। स्थल पर पंचनामा बनाया गया एवं हस्ताक्षर किए गए।

1. [illegible] (Bhuvan Gupta - SDM)
2. Milind Nimje SEC CPCB - Bhopal
3. Jaravee Kumari (Dr Pravesh Kothari - RO, MPPCB, Bhopal)
4. [illegible] वार्ड 59 जोन 12
5. [illegible]

Annexure-4

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई–5, अरेरा कॉलोनी, भोपाल
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1440 /क्षेका/प्रनिबो/2026 भोपाल, दिनांक 10 / 03 /2026

प्रति,

आयुक्त,
नगर निगम,
कुशाभाऊ ठाकरे,
आई.एस.बी.टी. कैम्पस,
भोपाल (म.प्र.)।

विषयः– **माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 38/2026 (सीजेड) प्रभात पाण्डेय विरूद्ध म.प्र. शासन व अन्य में पारित आदेश दिनांक 09.02.2026 के संबंध में।**

कृपया उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण भोपाल द्वारा दिनांक 09.02.2026 को पारित आदेश के अनुपालन में बी.एच.ई.एल दशहरा मैदान, भोपाल में नगर ठोस अपशिष्ट के खुले में जलाए जाने के संबंध में संयुक्त समिति द्वारा स्थल निरीक्षण कर तथ्यात्मक एवं कार्यवाही प्रतिवेदन माननीय अधिकरण के समक्ष प्रस्तुत किये जाना है। इस संबंध में भोपाल नगर निगम से निम्नांकित बिंदुओं पर जानकारी एवं संबंधित अभिलेख उपलब्ध कराया जाना आवश्यक है:–

1. बीएचईएल दशहारा मैदान, भोपाल में आयोजित "भोपाल उत्सव मेला" के आयोजन में नगरीय ठोस अपशिष्ट को खुले में जलाए जाने संबंधी घटना यदि घटित हुई है, तो इसके संबंध में नगर निगम द्वारा की गई कार्यवाही का विवरण (संबंधित उपलब्ध फोटोग्राफ, निरीक्षण प्रतिवेदन, आंतरिक पत्राचार अथवा अन्य अभिलेख)। तथा भविष्य में इस प्रकार की घटनाओं की पुनरावृत्ति रोकने हेतु प्रस्तावित उपाय।
2. "भोपाल उत्सव मेला" के आयोजन की अवधि तथा इस संबंध में नगर निगम, भोपाल द्वारा दी गई प्रदत्त अनुमतियों का विवरण।
3. आयोजन स्थल से अपशिष्ट के संग्रहण, पृथक्करण, परिवहन एवं निस्तारण हेतु नगर निगम द्वारा की गई व्यवस्था।

अतः अनुरोध है कि उपर्युक्त बिंदुओं से संबंधित जानकारी इस कार्यालय को 07 दिवस के भीतर उपलब्ध कराने का कष्ट करें, जिससे संयुक्त समिति द्वारा माननीय राष्ट्रीय हरित अधिकरण के समक्ष निर्धारित समय–सीमा में प्रतिवेदन प्रस्तुत किया जा सकें। प्रकरण में आगामी सुनवाई दिनांक 10.04.2026 को नियत है।

संलग्नः– उपरोक्तानुसार।

(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी

Annexure-5

कार्यालय, नगर पालिक निगम, भोपाल
स्वास्थ्य विभाग,
द्वितीय तल, आई.एस.बी.टी. परिसर, भोपाल

क्रं. 110 /स्वा.वि./2026 भोपाल, दिनांक 25/03/2026

R.O.M.P.P.C.B. 591 Received Date 01/04/2026 BHOPAL

प्रति,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय मध्यप्रदेश
प्रदूषण नियंत्रण बोर्ड पर्यावरण परिसर
ई–5, अरेरा कॉलोनी, भोपाल

विषयः माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 38/2026 (सीजेड) प्रभात पाण्डेय विरूद्ध म.प्र. शासन व अन्य में पारित आदेश दिनांक 09.02.2026 के संबंध में प्रतिवेदन।

संदर्भः आपका कार्यालयीन पत्र क्रमांक 1440/क्षेका/प्रनिबो/2026 भोपाल, दिनांक 10.03.2026

––00––

विषयांतर्गत एवं संदर्भित पत्र के तारतम्य में, माननीय हरित अधिकरण भोपाल द्वारा पारित आदेश दिनांक 09.02.2026 के अनुपालन में बी.एच.ई.एल. दशहरा मैदान, भोपाल में नगर ठोस अपशिष्ट के खुले में जलाए जाने के संबंध में बिन्दुवार जानकारी एवं संबंधित अभिलेख उपलब्ध कराये जाने का लेख पत्र में किया गया।

उल्लेखनीय है कि, संबंधित क्षेत्रीय प्र0 सहा0 स्वास्थ्य अधिकारी जोन क्र. 12 से प्राप्त प्रतिवेदन, स्थल छायाचित्र एवं स्पॉट फाईन स्लिप इस पत्र के साथ संलग्न कर आपकी ओर आवश्यक आगामी कार्यवाही हेतु प्रस्तुत है।

संलग्नः उपरोक्तानुसार

अपर आयुक्त (स्वा0)
नगर पालिक निगम, भोपाल
भोपाल, दिनांक...../...../2026

पृ0क्र0...../स्वा.वि./2026

प्रतिलिपिः–

1. आयुक्त महो. नगर पालिक निगम भोपाल की ओर निज सचिव के माध्यम से सूचनार्थ।

अपर आयुक्त (स्वा0)
नगर पालिक निगम, भोपाल

कार्यालय,नगर पालिक निगम, भोपाल

जोन क्र. 12 स्वास्थ्य विभाग
bmc.aho.zone12@gmail.com

क्र.112.जोन क्र. 12 /स्वा. वि./2026 भोपाल, दिनांक 25/03/2026

प्रति,

अपर– आयुक्त महोदय,
स्वास्थ्य विभाग
नगर निगम, भोपाल।

विषय :– माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 38/2026 (सीजेड) प्रभात पाण्डेय विरूध म.प्र. शासन व अन्य मे पारित आदेश दिनांक 09.02.2026 के संबंध मे।

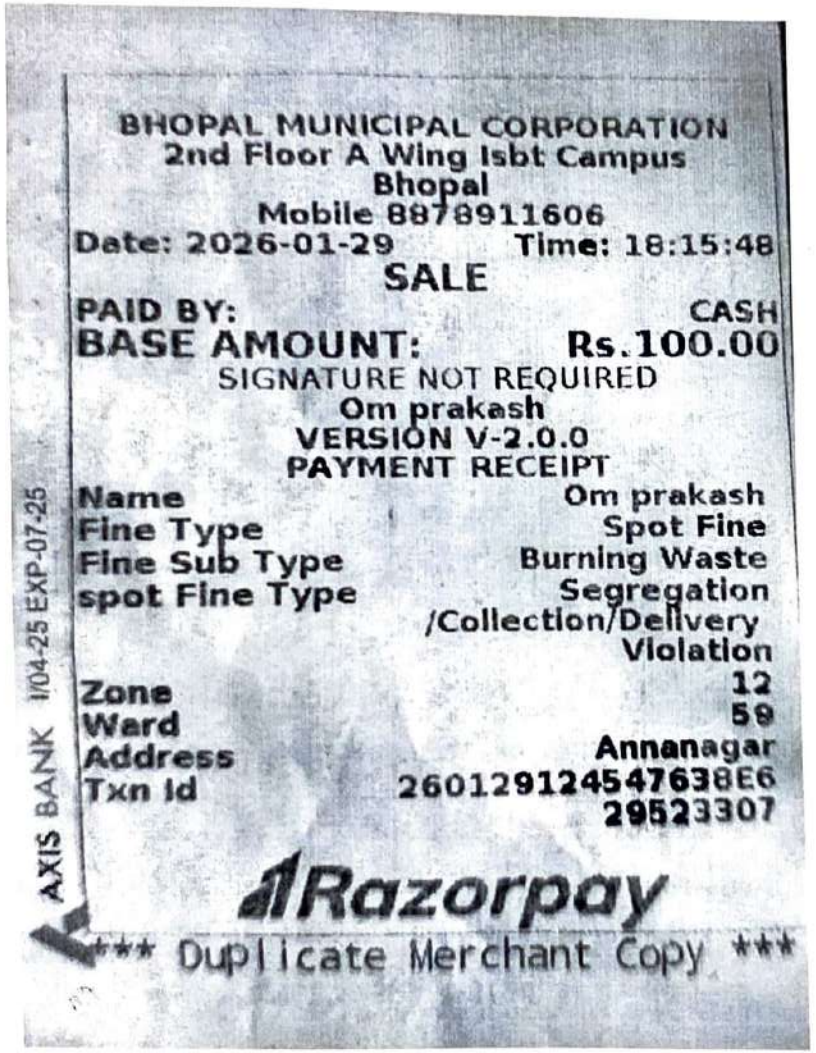
सदर्भ :– क्षेत्रीय कार्यालय मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड का पत्र क्र. 1440/क्षेका/प्रनिबो/2026 भोपाल, दिनांक 10/03/2026 ।

उपरोक्त विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण भोपाल द्वारा दिनांक 09.02.2026 को पारित आदेश के अनुपालन में बी.एच.ई.एल. दशहरा मैदान, भोपाल मे नगर ठोस अपशिष्ट के खुले मे जलाये जाने के संबंध मे संयुक्त समिति द्वारा स्थल निरीक्षण कर तथ्यात्मक एवं कार्यवाही प्रतिवेदन माननीय अधिकरण के समक्ष प्रस्तुत किये जाना है इस संबंध में भोपाल नगर निगम से निम्नांकित बिंदुओ पर जानकारी एवं संबंधित अभिलेख चाही गई है निम्नानुसार है।

क्रमांक	बिन्दु	कार्यवाही
1.	बी.एच.ईएल.दशहरा मैदान भोपाल में आयोजित "भोपाल उत्सव मेला" के आयोजन में नगरीय ठोस अपशिष्ट को खुले में जलाये जाने संबंधी घटना यदि घटित हुई है, तो इसके संबंध में नगर निगम द्वारा की गई कार्रवाई का विवरण (संबंधित उपलब्ध फोटोग्राफ, निरीक्षण प्रतिवेदन, आंतरिक पत्राचार अथवा अभिलेख)। तथा भविष्य में इस प्रकार की घटनाओं की पुनरावृत्ति रोकने हेतु प्रस्तावित उपाय।	बी.एच.ई.एल.दशहरा मैदान भोपाल में आयोजित "भोजपाल उत्सव मेला" के आयोजन दिनांक 14/11/2025 को मेला प्रारम्भ हुआ था 04/01/2026 को समाप्त हो गया था, जोन क्र.12 द्वारा प्रतिदिन 1 आर सी , 3 छोटी मैजिक एवं 10 कर्मचारियो के माध्यम से कचरा उठाने एवं सफाई कार्य कराया गया था। "भोजपाल उत्सव मेला" के आयोजन कें समय नगरीय ठोस अपशिष्ट को खुले में जलाये जाने संबंधी किसी प्रकार की कोई घटना घटित नही हुई है मेले समाप्त होने के बाद दशहरा मैदान के पीछे रेल्वे पटरी के पास दिनांक 28/01/2026 को कर्मचारी द्वारा कचरे मे आग लगाने पर वार्ड सुपरवाईजर द्वारा 29/01/2026 को कर्मचारी के उपर 100 रूपये की स्पॉट फाईन की कार्यवाही गई थी। वार्ड के सम्पूर्ण क्षेत्र मे प्रतिदिन निरीक्षण किया जाता है एवं किसी भी प्रकार की आग लगाने संबंधी सूचना पर तत्काल प्रभाव से आग बुझाने एवं स्पॉट फाईन की कार्यवाही की जाती है। (छायाचित्र एवं छायाप्रति सलंग्न)
2.	"भोपाल उत्सव मेला" के आयोजन की अवधि तथा इस संबंध में नगर निगम भोपाल द्वारा दी गई प्रदत्त अनुमतियों का विवरण ।	"भोपाल उत्सव मेला" के आयोजन भेल दशहरा मैदान पर किया गया था, अनुमति बी.एच.ईएल. द्वारा प्रदान की जाती है नगर निगम भोपाल द्वारा किसी प्रकार की कोई अनुमति प्रदाय नही की गई थी।
3.	आयोजन स्थल से अपशिष्ट के संग्रहण, पृथक्करण,परिवहन एवं निस्तारण हेतु नगर निगम द्वारा की गई व्यवस्था।	"भोपाल उत्सव मेला" के आयोजन स्थल से जोन क्र.12 द्वारा प्रतिदिन 1 आर सी द्वारा 01 ट्रीप, 2 छोटी मैजिक द्वारा 02 ट्रीप कचरा संग्रहण एवं परिवाहन करके नगर निगम भोपाल के कचरा ट्रांसफर स्टेशन भेजा जाता है।

रवि बाथम
सहा.स्वास्थ्य अधिकारी
जोन क्र. 12
नगर निगम, भोपाल

सहा. स्वा. अधिकारी
जोन क्र.-12
नगर निगम, भोपाल

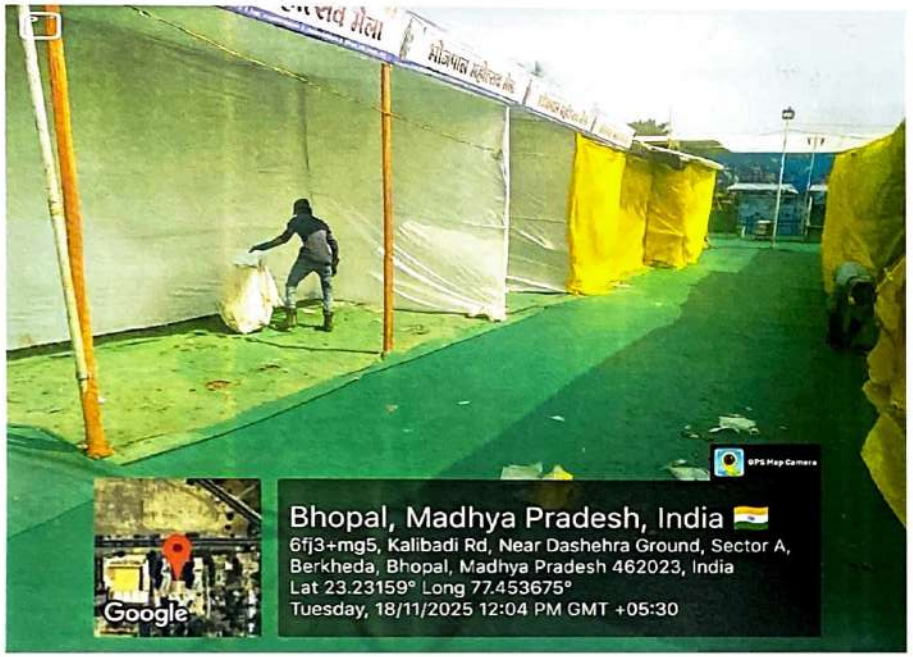


BHOPAL MUNICIPAL CORPORATION
2nd Floor A Wing Isbt Campus
Bhopal
Mobile 8878911606
Date: 2026-01-29 Time: 18:15:48
SALE
PAID BY: CASH
BASE AMOUNT: Rs.100.00
SIGNATURE NOT REQUIRED
Om prakash
VERSION V-2.0.0
PAYMENT RECEIPT

Name	Om prakash
Fine Type	Spot Fine
Fine Sub Type	Burning Waste
spot Fine Type	Segregation /Collection/Delivery Violation
Zone	12
Ward	59
Address	Annanagar
Txn Id	260129124547638E6 29523307

Razorpay
*** Duplicate Merchant Copy ***

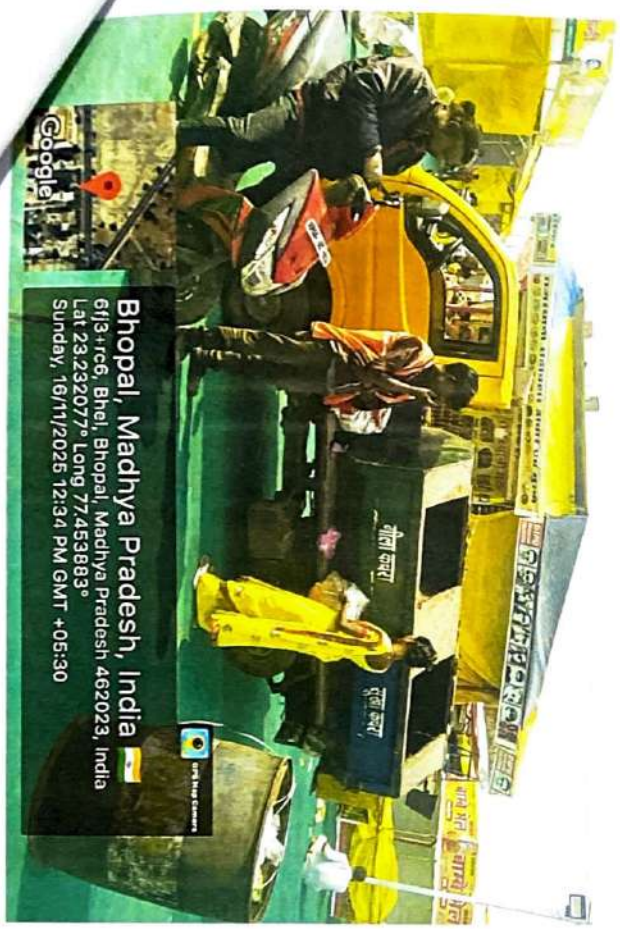
AXIS BANK I/04-25 EXP-07-25


Bhopal, Madhya Pradesh, India
6fj3+mg5, Kalibadi Rd, Near Dashehra Ground, Sector A, Berkheda, Bhopal, Madhya Pradesh 462023, India
Lat 23.23159° Long 77.453675°
Tuesday, 18/11/2025 12:04 PM GMT +05:30
GPS Map Camera
Google

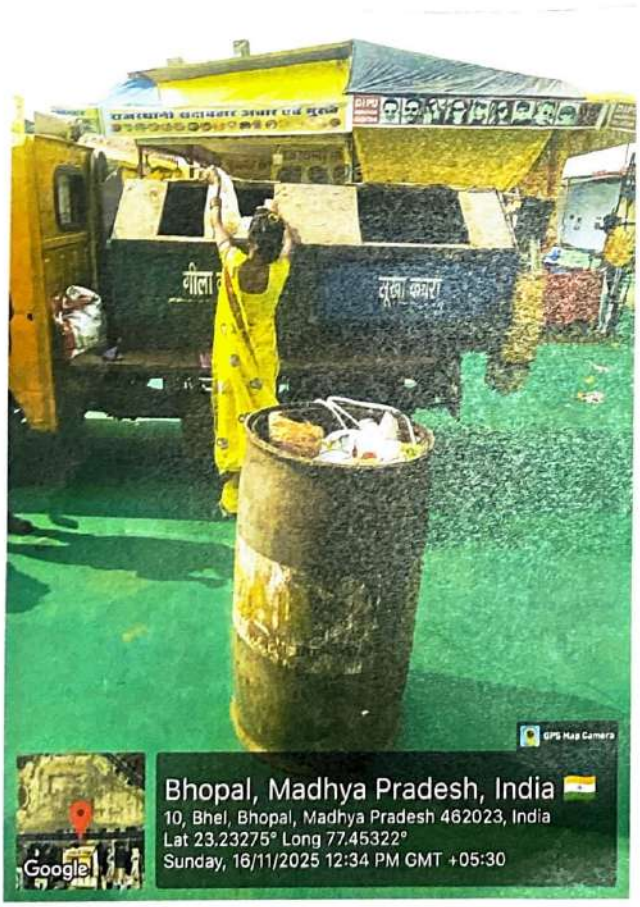
भोजपाल महोत्सव मेला
Bhopal, Madhya Pradesh, India
Career College Campus, Bhel Square, Opposite Dussera Maidan, Sector A, Bhel, Bhopal, Madhya Pradesh 462023, India
Lat 23.231163° Long 77.451275°
Monday, 17/11/2025 10:28 AM GMT +05:30
GPS Map Camera
Google

40

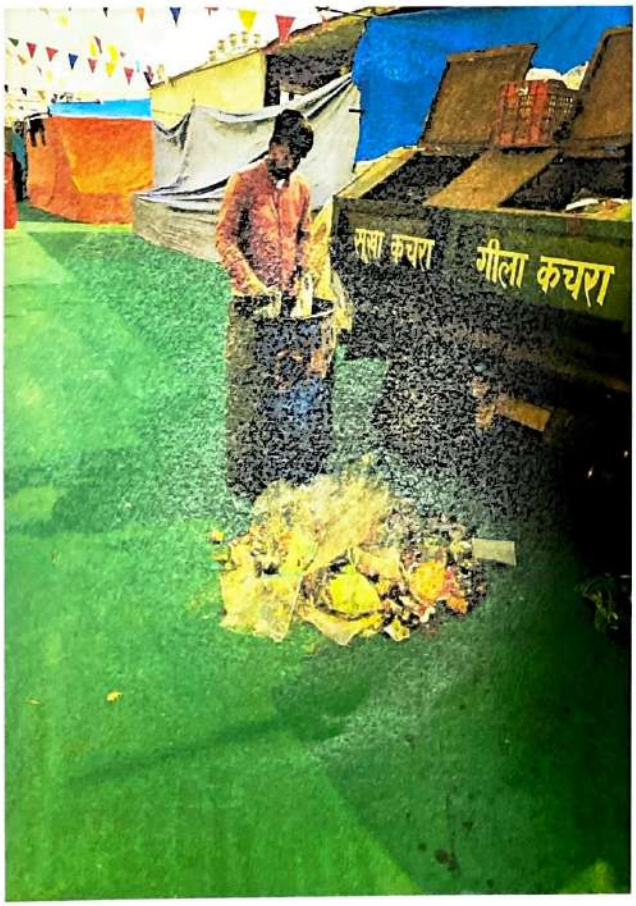
तिब्बत के सोल्टी मोमोस
भोपाल, मध्य प्रदेश, भारत
10, भेल, भोपाल, मध्य प्रदेश 462023, भारत
Lat 23.233094° Long 77.453172°
शनिवार, 20/12/2025 01:19 PM GMT +05:30
GPS Map Camera
Google


Google
Bhopal, Madhya Pradesh, India
6fj3+rc6, Bhel, Bhopal, Madhya Pradesh 462023, India
Lat 23.232077° Long 77.453883°
Sunday, 16/11/2025 12:34 PM GMT +05:30
GPS Map Camera

गीला कचरा
सूखा कचरा

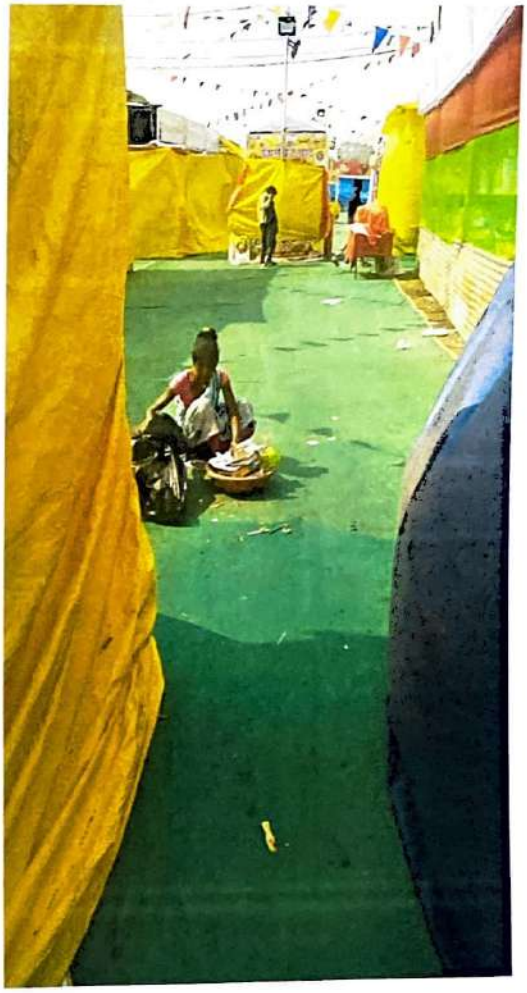

गीला
सूखा कचरा
GPS Map Camera
Google
Bhopal, Madhya Pradesh, India
10, Bhel, Bhopal, Madhya Pradesh 462023, India
Lat 23.23275° Long 77.45322°
Sunday, 16/11/2025 12:34 PM GMT +05:30

MANORATH RESTAURA


सूखा कचरा
गीला कचरा

Google
भोपाल, मध्य प्रदेश, भारत
10, भेल, भोपाल, मध्य प्रदेश 462023, भारत
Lat 23.23309° Long 77.453171°
शनिवार, 20/12/2025 01:19 PM GMT +05:30
GPS Map Camera

गीला कचरा



गीला कचरा

Annexure-6

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई–5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1641/क्षेका/प्रनिबो/2026 भोपाल, दिनांक 26/03/2026

प्रति,

आयुक्त,
नगर पालिक निगम,
कुशाभाऊ ठाकरे,
आई.एस.बी.टी. केम्पस,
भोपाल, (म.प्र.)

विषयः– भविष्य में आयोजित मेलों/आयोजनों के दौरान एवं उपरांत ठोस अपशिष्ट प्रबंधन हेतु आवश्यक उपाय सुनिश्चित करने बावत्।

संदर्भः– 1. माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 38/2026 (सीजेड) प्रभात पाण्डेय विरूद्ध म.प्र. शासन व अन्य में पारित आदेश दिनांक 09.02.2026 के संबंध में।
2. कार्यालय नगर पालिक निगम, भोपाल का पत्र क. 110/स्वा.वि./2026 भोपाल, दिनांक 25.03.2026।

कृपया उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण भोपाल प्रकरण कमांक 38/2026 (सीजेड) बीएचईएल दशहरा मैदान, भोपाल में नगर ठोस अपशिष्ट के खुले में जलाए जाने से संबंधित है। कार्यालय नगर पालिक निगम, भोपाल का पत्र क. 110/स्वा. वि./2026 भोपाल, दिनांक 25.03.2026 के माध्यम से प्राप्त जानकारी अनुसार मेला समाप्त होने के बाद दशहरा मैदान के पीछे रेलवे पटरी के पास कर्मचारी द्वारा कचरे में आग लगाने पर वार्ड सुपरवाईजर द्वारा कर्मचारी के उपर रूपये 100/- के स्पॉट फाईन की कार्यवाही का उल्लेख है।

उक्त के संबंध में लेख है कि भविष्य में भोपाल नगर निगम द्वारा आयोजित मेलों/उत्सवों के दौरान एवं उपरांत उत्पन्न ठोस अपशिष्ट के अनुचित प्रबंधन तथा ठोस अपशिष्ट प्रबंधन नियम, 2016 के पर्यावरणीय प्रावधानों का पालन सुनिश्चित किया जावें ताकि खुले में कचरा जलाने की घटनाओं की पुनरावृत्ति न हो। स्त्रोत पर कचरे का पृथक्करण (Segregation at Source)–गीला, सूखा एवं अन्य अपशिष्ट का पृथक संग्रहण सुनिश्चित किया जावें । स्थल आधारित संग्रहण व्यवस्था–मेला स्थल पर पर्याप्त संख्या में डस्टबिन (कलर कोडेड) उपलब्ध कराए जाएं। संग्रहित अपशिष्ट का प्रसंस्करण एवं निस्तारण निर्धारित मानकों एवं अधिकृत सुविधाओं (Disposal Facilities) के माध्यम से किया जाए एवं मेला अवधि एवं उसके पश्चात् सफाई कार्यों की सतत् निगरानी सुनिश्चित कराने का अनुरोध है।

संलग्नः–उपरोक्तानुसार।

Dwivedi

(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी

Annexure-7

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई–5, अरेरा कॉलोनी, भोपाल
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1680 /क्षेका/प्रनिबो/2026 भोपाल, दिनांक 02/04 /2026

प्रति,

महाप्रबंधक,
मेसर्स भारत हेवी इलेक्ट्रिकल्स लिमिटेड,
पिपलानी, तह.–हुजूर,
जिला–भोपाल (म.प्र.)–462022

विषयः– भोजपाल उत्सव मेला के दौरान एवं उपरांत ठोस अपशिष्ट की ओपन बर्निंग की घटना के संबंध में।

संदर्भः– माननीय एन.जी.टी. के समक्ष प्रचलित प्रकरण कमांक 38/2026 (प्रभात पाण्डेय विरूद्ध म.प्र. शासन व अन्य) में माननीय अधिकरण द्वारा पारित ओदश दिनांक 09/02/2026।

उपरोक्त विषयान्तर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोन भोपाल के समक्ष प्रचलित प्रकरण कमांक 38/2026 (प्रभात पाण्डेय विरूद्ध म.प्र. शासन व अन्य) में यह उल्लेख किया गया है कि विगत वर्ष 2025–2026 भोजपाल उत्सव मेला जो बी.एच.ई.एल. दशहरा मैदान में आयोजित किया गया था उसके पश्चात् ठोस अपशिष्ट की साफ–सफाई ढंग से नहीं करवाई गयी तथा कचरे को ठोस अपशिष्ट प्रबंधन नियम, 2016 के प्रावधानों के अनुसार डिस्पोजल नहीं करवाया गया तथा स्थल पर ही जला दिया गया। इस संबंध में माननीय अधिकरण द्वारा संयुक्त समिति का गठन किया गया था। संयुक्त समिति द्वारा 13.03.2026 को स्थल का निरीक्षण किया गया तथा नगर पालिका निगम भोपाल से प्रकरण के संबंध में जानकारी भी प्राप्त की गई है, जिससे स्पष्ट हुआ है कि मेला पश्चात् कचरा एवं ठोस अपशिष्ट को स्थल पर ही एकत्रित कर जला दिया गया था। हालांकि निरीक्षण में उक्त ओपन बर्निंग के अवशेष स्थल पर नहीं पाये गये है। नगर पालिका निगम द्वारा यह भी यह बताया गया है कि भोजपाल उत्सव मेला की अनुमति बी.एच.ई.एल. द्वारा दी जाती है।

अतः इस संबंध में अनुरोध है कि भविष्य में अनुमति देते समय आयोजनकर्ताओं को निर्देशित किया जावे कि आयोजन दौरान उत्पन्न होने वाले कचरे/ठोस अपशिष्ट का डिस्पोजल ठोस अपशिष्ट प्रबंधन नियम, 2016 के प्रावधानों के अनुरूप कराया जावेंगा। ताकि भविष्य में स्थल पर कचरा जलाये जाने तथा वायु प्रदूषण की स्थिति निर्मित होने जैसी घटना न हो।

संलग्नः–एन.जी.टी. आदेश।

(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी

VAKALATNAMA

[Rule 4(1) of the Rules framed under Advocates Act, 1961]

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONEL BENCH, BHOPAL
ORIGINAL APPLICATION 38/2026

IN THE MATTER OF:

Prabhat Pandey **....Applicant**

Versus

State of Madhya Pradesh &Ors.. **.....Respondent**

I **Shriniwas Dwivedi , Regional Officer Bhopal , MPPCB** named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **08.04.2026 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Shriniwas Dwivedi, Regional Officer Bhopal , MPPCB	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9827210458 romppcb_bpl@rediff.com	Officer-in-Charge	S.N. Dwivedi Regional Officer M.P. Pollution Control Board Bhopal

Accepted

Name & Enrollment. No.	Office Address	E-Mail Add.	Telephone	Full Signature
PARUL BHADORIA 1587-2012	Paryavaran Parisar, E-5 Arera Colony, Bhopal, 462016	parul.bhadoria04@gmail.com legalcell.pcb@mp.gov.in	8085977111	
MOHIT BUCH 1305/2017		legalcell.pcb@mp.gov.in	9685034578	
PRANJAL PANDEY MP 2881-2021		advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023		advshivamdwivedi20@gmail.com	8878471359	